N O T I C E

(PARTIAL MODIFICATION)

In Partial modification to the Judicial Assignment at the **Nagpur Bench,** which has come into effect from 06.06.2022 (Partially modified w.e.f. 07.06.2022, 20.06.2022, 25.07.2022 and 01.08.2022), it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday**, **05.09.2022 :**

Sr. No	Sitting	Assignment
1	The Hon'ble Shri Justice **SUNIL B. SHUKRE** AND The Hon'ble Shri Justice **VALMIKI SA MENEZES** **Commercial Appellate Division Bench**	For admission, hearing, order matters and applications therein: (A) Civil Writ Petitions of Even years. (B) Public Interest Litigations – Civil, Criminal and Suo Motu. (C) First Appeals. (D) Contempt Appeals and Petitions.
2	The Hon'ble Shri Justice **A. S. CHANDURKAR** AND The Hon'ble Justice **URMILA JOSHI-PHALKE**	For admission, hearing, order matters and applications therein: (A) Civil Writ Petitions of Odd years. (B) Direct and Indirect Taxes and Customs Applications, References, Appeals and Writ Petitions. (C) Letters Patent Appeals. (D) Family Court Appeals. (E) Other Civil work of the Division Bench not assigned to any other Court.
3	The Hon'ble Shri Justice **ROHIT B. DEO** AND The Hon'ble Shri Justice **ANIL L. PANSARE**	For admission, hearing, order matters and applications therein: (A) Criminal Appeals. (B) Criminal Writ Petitions. (C) Criminal work of the Division Bench not assigned to any other Court.

4	The Hon'ble Shri. Justice **MANISH PITALE**	For admission, hearing, order matters and applications therein: (A) Civil Writ Petitions from the year 2019 and onwards. (B) Civil Revision Applications.
5	The Hon'ble Shri. Justice **A. G. GHAROTE**	For admission, hearing, order matters and applications therein: (A) Second Appeals and misc. applications therein. (B) Misc. Civil Applications (except assigned to other Court).
6	The Hon'ble Smt. Justice **M. S. JAWALKAR**	For admission, hearing, order matters and applications therein: (A) First Appeals. (B) Civil work of single bench not assigned to any other Court.
7	The Hon'ble Shri. Justice **AMIT B. BORKAR**	For admission, hearing, order matters and applications therein: (A) Civil Writ Petitions up to the year 2018. (B) Appeals against Orders.

NOTE-I

In the event of non-availability of Court as also in the event of Court passing an order for not placing the matter :

A) The urgent mentioning and placing of the matters pertaining to the Division Bench headed by the **Hon'ble Shri. Justice Sunil B. Shukre** is allowed before the Division Bench headed by the **Hon'ble Shri Justice A. S. Chandurkar and vice versa**.

B) The urgent mentioning and placing of matters pertaining to the Division Bench headed by the **Hon'ble Shri. Justice Rohit B. Deo** will be allowed before the Division Bench headed by **Hon'ble Shri. Justice A. S. Chandurkar**.

C) The urgent mentioning and placing of the matters pertaining to the Bench presided over by the **Hon'ble Shri. Justice Manish Pitale** is allowed before the Bench presided over by **Hon'ble Shri. Justice A. G. Gharote**.

By Order,

High Court, Appellate Side)
Bombay.)
Date : 24th August 2022)

Sd/-
(V. R. Kachare)
Registrar (Judl-I)